

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

O.A. No.060/00140/2021

Chandigarh, this the 10th of February 2021

HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)

Vinod Kumar Jain (Retd. SDE) s/o Darshan Kumar Jain, R/o H. No. 47, Sector 15, Panchkula (Haryana) – 134113 (Group A)

....Applicant

(BY: Mr. Jagdeep Jaswal, Advocate)

Versus

- 1. U.T. Administration through Secretary Engineer, 4th Floor, U.T. Secretariat, Sector 9, Chandigarh.
- 2. The Chief Engineer, Union Territory, Chandigarh, Sector 9, Chandigarh 160009.
- 3. Executive Engineer, CP Division No. 6, Sector 17, Chandigarh 160017.

.... .Respondents

ORDER(Oral)

AJANTA DAYALAN, MEMBER (A):

- At the outset, learned counsel for the applicant seeks permission to withdraw the O.A. with liberty to avail the alternative remedy.
- 2. Permission granted.
- 3. The O.A. is dismissed as withdrawn with the aforesaid liberty.

(AJANTA DAYALAN) MEMBER (A)

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